

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FIFTY-SECOND REPORT

(Presented on 4.9.2013)

The Business Advisory Committee held a sitting on Tuesday, the 3rd September, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Indira Gandhi National University for Women Bill, 2013.
<i>(Consideration and passing)</i> | 1 hour |
| (2) The Representation of People (Amendment and Validation) Bill, 2013, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (3) The Representation of People (Second Amendment and Validation) Bill, 2013, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| (4) The Constitution (One Hundred and Twentieth Amendment) Bill, 2013, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |

NEW DELHI;
3rd September, 2013
Bhadra 12, 1935 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.